

prelude to this an adult party from the comptroller of Accounts went into the whole matter and they gave a report in October last, and today the whole affair of the Society, financial and otherwise, are being enquired into by a Special Officer appointed in this behalf.

SHRIMATI TARA RAMCHANDRA SATHE: Is it not a fact that many rickshaw wallas suffer from heart trouble after some time? If so, is it not proper to prohibit this by law as is done in Maharashtra?

SHRI B. S. MURTHY: I think the Health Minister may answer this question.

SHRI G. RAMACHANDRAN: Is the Minister aware that rickshaw-pulling by hand and now the cycle rickshaw, as between the two the latter does more harm to the puller, as my friend there said a minute ago? Is it not high time that we stop this practice in this country?

SHRI B. S. MURTHY: In order to prevent the increase of cycle rickshaws the Corporation is restricting the issue of licences. It is encouraging them to have scooter rickshaws. As a matter of fact the Members would be happy to know that this Rickshaw Pullers Co-operative Society is also having a section to run scooter rickshaws.

*479. [The questioner (Shri Ram Singh) was absent for answer, vide cols. 3393-3394 infra.].

REPRESENTATIONS REGARDING DIVERSION OF ROAD IN JAWALI (PUNJAB)

*480. **SHRI JAGAT NARAIN:** Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to refer to the answer given to Starred Question No. 378 in the Rajya Sabha on the 9th December, 1963 and state:

(a) whether the Minister has recently received any representations from the residents of village Jawali, Kangra District (Punjab) regarding the diversion of motorable road there;

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(b) if so, what are the main contents of the representations and what action has been taken thereon;

(c) whether it is a fact that the new diversion road near village Jawali was closed to traffic and the traffic has been re-diverted through the old Jawali Bazar road, if so, for what reasons; and

(d) whether in view of a number of representations addressed to the Central government in the past also in regard to this road, the Centre has given or proposes to give any suggestions to the Government of Punjab in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) No direct representation was received by the Ministry from the residents of Jawali village but a letter on the subject was received from an honourable member of the House.

(b) The diversion road which was opened some years back to relieve congestion of traffic in the main bazar was said to have been subsequently closed to motor traffic which had now to pass through the bazar.

(c) The diversion road which was closed in October, 1964, has since been reopened. There is no prohibition against traffic passing through the Bazar road.

(d) The question does not arise in view of (c) above.

श्री जगत नारायण : क्या वज़ीर साहब बतलायेंगे कि जब 9 दिसम्बर 1963 को यह सवाल किया गया था तो जिम्मी जबाब में यह कहा गया था कि उनके पास इस हाउस के एक मेम्बर का मेमोरेन्डम आया था और श्री शर्मा जो जवाली गांव के रहने वाले हैं उसका भी मेमोरेन्डम आया था। मेरी इत्तिहा तो यह है कि हाउस के मेम्बर ने अपना मेमोरेन्डम वापस ले लिया और मि० शर्मा जो यहां होम मिनिस्ट्री में स्टेनों हैं वे सिर्फ गांवों के लोगों को तंग करने के लिए और अपने मकान को बचाने के लिए इस तरह की कार्यवाही कर

रहे हैं। तो मैं मिनिस्टर साहब से पूछना चाहता हूँ कि क्या यह बात दुस्स्थ है।

SHRI B. S. MURTHY: It is a fact, Sir, that a person belonging to this village working here in one of the Ministries raised objection that the diversion road would be affecting his house and his property. He put in a petition and it was examined by the SDO, Kangra. And later on, the whole idea was given up, and today both the roads, the original road as well as the diversion road, are available for traffic.

श्री जगत नारायण : वजीर साहब ने मेरे सवाल के 'बी' के बारे में कुछ नहीं कहा। क्या यूनियन सरकार पंजाब सरकार से कहेंगी कि ज्वाली का बाजार एक छोटा सा बाजार है और उसमें गाड़ियों के आने जाने में बड़ी मुश्किल होती है, तो हाल में जो ज्वाली में नई रोड खोल दी गई है उसमें सब गाड़ियां जाया करे न कि इस बाजार से होकर ?

SHRI B. S. MURTHY: Sir, in this matter the Punjab Government is the best judge.

श्री सभापति : आप तो कह रहे हैं।

श्री उद्धवराव साहेबराव पाटिल : एक आदमी की प्रापर्टी को बचाने के लिए और उसके मकान को किसी तरह से कोई नुकसान न हो, जो खर्च डाइवर्जन रोड पर किया गया है क्या वह व्यर्थ नहीं जायेगा ?

SHRI B. S. MURTHY: No money was spent on the diversion road. The land for the construction of the road was given freely by the people concerned and the Roads Wing of the Government constructed it.

श्री जगत नारायण : क्या वजीर साहब यह बतलायेंगे कि श्री लीलाधर जी जो इस हाउस के मेम्बर हैं उन्होंने श्री हाथी जी

को लिखा था कि आपकी मिनिस्ट्री में जो मि० शर्मा स्टेनो हैं वे बेजा दखल दे रहे हैं ?

श्री सभापति : किसी एक आदमी के बारे में कहना मुनासिब मालूम नहीं देना है।

श्री जगत नारायण : उन्होंने मिनिस्टर आफ स्टेट को यह लिखा था कि यह स्टेनो सरकारी नौकर होने के कारण बेजा फायदा उठा रहा है।

श्री सभापति : अगर वह स्टेनो है तो उसने कोई गुनाह नहीं किया है। इंडियन सिटिजन होने के नाते वह अर्ब कर सकता है।

श्री जगत नारायण : अब तो दोनों सड़कें चाल कर दी गई हैं ?

*481. [The questioner (Shri P. Abraham) was absent. For answer, vide col. 3394 infra.]

दिल्ली में कार, स्कूटर तथा रिक्शा आदि की संख्या

*482. **श्री राम सहाय :** क्या परिवहन मंत्रालय यह बताने की कृपा करेंगे कि :

(क) देहली में कार, स्कूटर, साइकिल, तंगी, साइकिल रिक्शा और आदमी द्वारा हाथ में चलाए जाने वाले रिक्शा कितने कितने हैं;

(ख) क्या साइकिल रिक्शा तथा आदमी द्वारा हाथ से चलाए जाने वाले रिक्शा को बन्द करने का सरकार का कोई विचार है; और

(ग) इन लोगों को डाइविंग लाइसेंस देने से पहले उनके चरित्र-सम्बन्धी जांच की जाती है ?